

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2008  
CC 6799/2008  
(From the judgement and order dated 04/07/2007 in WP No. 4234/2004  
of The HIGH COURT OF KERALA AT ERNAKULAM)

STATE OF KERALA & ORS.

Petitioner(s)

VERSUS

VARGHESE C.V.

Respondent(s)

(With I.A. No.1 - c/delay in filing SLP, c/delay in refiling SLP  
and office report)

Date: 09/05/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT  
HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s)

Mr. P.V. Dinesh,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
ORDER

Delay condoned.

Issue notice.

Tag with Civil Appeal No.3453 of 2002.

(Vijay Aggarwal)  
Court Master

(Neena Verma)  
AR-cum-PS